

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1844
TO BE ANSWERED ON 27.07.2017

IMPLEMENTATION OF BIO-FUEL SCHEME

1844. SHRIMATI RANJANBEN BHATT:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a): whether the Government proposes to implement the Bio-fuel scheme;
- (b): if so, whether the Government is contemplating to take any action in this regard; and
- (c): if so, the details thereof along with the time-frame for the same?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) to (c) : For the development of Biofuels, a National Policy on Biofuels has been announced in the year 2009. The Government, is implementing the Ethanol Blended Petrol (EBP) Programme under which, Oil Marketing Companies sell ethanol blended petrol with percentage of ethanol up to 10% as per BIS specifications, depending upon its availability. In order to improve the availability of ethanol, the Government on 10.4.2014 introduced the administered price mechanism for procurement of ethanol under EBP Programme. The Government also allowed procurement of ethanol produced from cellulosic and lignocellulosic feedstock, including petrochemical route.

To encourage production of Biodiesel in the country, the Government announced the Biodiesel Purchase Policy in October, 2005, which became effective from 1st January 2006.

The Government has permitted the direct sale of Biodiesel (B-100) for blending with High Speed Diesel to all consumers, in accordance with the specified blending limits and the standards specified by the Bureau of Indian Standards.
